



2026:AHC:44101-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 3855 of 2026

Parvej And Another

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Raj Kiran Chaudhary
Counsel for Respondent(s)	:	G.A., Mohd Shamim Khan

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioners, learned AGA for the State, Mohd Shamim Khan, learned counsel for respondent no.3 and perused the record.
2. At the very outset, learned counsel for the petitioners has made a statement at bar that he does not want to press this writ petition and seeks to withdraw it.
3. Learned counsel for respondent no.3 as well as learned AGA for the State have no objection to the aforesaid prayer.
4. In view of the above, this writ petition is dismissed as withdrawn.

February 26, 2026
VKG

(Achal Sachdev,J.) (Rajiv Gupta,J.)